

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-40/2017

IN THE MATTER OF:

Smt. Geeta Khanna  
Vs.  
Anil Rubber Mills (P) Ltd

... PETITIONER

.... RESPONDENT

SECTION :  
Under Section 397/398

Order delivered on 25.8.2017


Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor : -  
For the Respondent : -

ORDER

Re-notified to 13.9.2017.

25.8.2017  
Surjit

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)